



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27.02.2026

NOTICE

Please take notice that the following matters listed in the Court – II on 23.02.2026, 02.03.2026 & 03.03.2026 respectively, will not be taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	I.A. No. 7940 of 2025 in Comp. App. (AT) No. 29 of 2025	Ascot Realty Pvt. Ltd. Vs. Starlight Real Estate (Ascot) Mauritius Ltd. & Ors.	23.02.2026	03.03.2026
2.	Comp. App. (AT) No. 104 of 2023 Part Heard	Negolice India Ltd. & Anr. Vs. Preeti Jaikishan Bhagchandka & Ors.	02.03.2026	10.03.2023
3.	Comp. App. (AT) No. 151 of 2024 Part Heard	Shaku Kishore Sadarangani & Ors. Vs. Alisha Holdings Pvt. Ltd. & Ors. With	02.03.2026	11.03.2023
4.	Comp. App. (AT) No. 152 of 2024 & I.A. No. 2996 of 2025 (With Defects) Part Heard	Shaku Kishore Sadarangani & Ors. Vs. Alisha Holdings Pvt. Ltd. & Ors.	02.03.2026	11.03.2023

5.	Comp. App. (AT) No. 102 of 2020 Part Heard	Shri Anup Kumar Khemani & Ors. Vs. Balendra Choudhury & Ors. With	03.03.2026	09.03.2026
6.	Comp. App. (AT) No. 103 of 2020 Part Heard	Assam Medical Corporation Pvt. Ltd. Vs. Balendra Choudhury & Ors. With	03.03.2026	09.03.2026
7.	Comp. App. (AT) No. 104 of 2020 Part Heard	Kali Charan Das Trust Vs. Balendra Choudhury & Ors. With	03.03.2026	09.03.2026
8.	Comp. App. (AT) No. 113 of 2020 Part Heard	Balendra Choudhury & Anr. Vs. Assam Medical Corporation Ltd. & Ors.	03.03.2026	09.03.2026

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)